

S.Tamp(1)

Central Administrative Tribunal Principal Bench: New Delhi

CP No.505/2002 IN OA No.2390/2001

This the day of 14th January, 2003

Hon ble Sh. Govindan S.Tampi, Member(A)
Hon ble Sh.Shanker Raju, Member(J)

Mrs.Ratna Varshney Flat No.31, Jangpura Extension Market, New Delhi: 110 014. (By Advocate: Shri Rajeev Bansal)

Vs.

- 1. Sh H.M.Cairae
 Commissioner,
 Kendriya Vidhyalaya Sangathan,
 18, Institutional Area,
 Shaheed Jeet Singh Marg,
 New Delhi.
- 2. Sh D.S.Bisht,
 Joint Commissioner (Admn.),
 Kendriya Vidhyalaya Sangathan,
 18, Institutional Area,
 Shaheed Jeet Singh Marg,
 New Delhi.
- 3. Sh S.K.Tripathi, Secretary, Ministry of Human Resource Development, Shastri Bhawan, New Delhi. ...Respondents.

(By Advocate: Shri S.Rajappa)

ORDER(ORAL)

By Sh.Shanker Raju, Member(J)

In the light of an affidavit filed by Respondent No.3 wherein it has been stated that the case of the applicant has been considered, and has already been paid Rs. 10,000/— to the petitioner and an enquiry has been ordered by the Secretary, nothing survives in the CP and the same is accordingly dismissed. Notices issued to the alleged contemnors are discharged.

S.KYM (Shanker Raju) Memer(J)

/kd/